

Item No.2



## **Central Administrative Tribunal Jammu Bench, Jammu**

O.A. No.871/2020  
M.A. No.1397/2020

Wednesday, this the 20<sup>th</sup> day of January, 2021

(Through Video Conferencing)

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Mani Ram; aged 48 years S/o Late Sh. Shanker Dass R/o Sunetar, Tehsil Ramnagar, District Udhampur.
2. Jagdish Kumar; aged 47 years S/o Late Sh. Puran Chand, R/o Jandrore, Tehsil Ramnagar, District Udhampur.
3. Rounk Singh; aged 37 years S/o Sh. Bhrat Singh R/o Sunetar, Tehsil Ramnagar, District Udhampur.
4. Ashok Singh; aged 44 years S/o Sh. Prem Chand R/o BPO Nalla Ghouran, Tehsil Ramnagar, District Udhampur
5. Shakeel Begh; aged 47 years S/o Manzoor Begh R/o Rount, Ward No.19, Udhampur.
6. Joginder Pal; aged 38 years S/o Late Sh. Hem Raj R/o Sambal Danga, Tehsil and District Udhampur.
7. Ravi kumar; aged 39 years S/o Sh. Sansar Chand R/o Sambal Danga, Tehsil and District Udhampur.
8. Kirpal Singh; aged 34 years S/o Sh. Shail Singh R/o village Bhatti Barigarh, Tehsil Majalt, District Udhampur.
9. Birender Kumar; aged 45 years S/o Sh. Anant Ram R/o Bhugtrian, Tehsil Ramnagar, District Udhampur.
10. Bhuti Singh; aged 43 years S/o Sh. Dharam Singh R/o Dhandal, Tehsil Ramnagar, District Udhampur.
11. Angraz Singh; aged 38 years S/o Sh. Karan Singh R/o Dhandal, Tehsil Ramnagar, District Udhampur.
12. Sulachhan Singh; aged 38 years S/o Sh. Rattan Singh R/o Dhandal, Tehsil Ramnagar, District Udhampur.



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13. Raj Kumar; aged 45 years S/o Sh. Shiv Ram R/o Ward No.5, Subash Nagar Barrian, District Udhampur.
14. Subash Chander; aged 41 years S/o Sh. Faquir Chand R/o Hartariyan Balther, Tehsil Ramnagar, District Udhampur.
15. Madan Lal; aged 50 years S/o Sh. Dev Raj R/o Village Kah Sadotra, P.O Jaganoor, Tehsil & District Udhampur.
16. Raj Paul; aged 44 years S/o Sh. Inder Kumar R/o Hartariyan Balther, Tehsil Ramnagar, District Udhampur.
17. Subash Chander; aged 49 years S/o Sh. Des Raj R/o Upper Phanoa Kaldi, Tehsil and District Udhampur.
18. Rakesh; aged 39 years S/o Sh. Des Raj R/o House No. 24, Ward No.3, Adarsh Colony, Udhampur.
19. Kamal Kishore; aged 38 years S/o Sh. Kaka Ram R/o Rathian, Near Indra Memorial Hr. Sec School, Udhampur.
20. Server Ahmed; aged 42 years S/o Sh. Shamas Din R/o C/o Chandail Gen. Store, Phase 24\* Housing Colony, Gangerda, Udhampur.
21. Mohandir Singh; aged 41 years S/o Sh. Badri Singh R/o Karowa, P.O Jaganoor, Tehsil & District Udhampur.
22. Mohan Lal; aged 40 years S/o Sh. Shanker Dass R/o Malhar, Tehsil and District Udhampur.
23. Ashwani Kumar; aged 41 years S/o Sh. Nek Ram R/o Sunthan, P.O Sattani, Tehsil and District Udhampur.
24. Ram Paul; aged 50 years S/o Sh. Chand R/o Thill, P.O Roun, Tehsil and District Udhampur.
25. Gian Chand; aged 46 years S/o Sh. Thakar Dass R/o Sunal, P.O Ritti, Tehsil and District Udhampur.
26. Makhan Singh; aged 40 years S/o Sh. Chandi Ram R/o Sunal, P.O Ritti, Tehsil and District Udhampur.
27. Balvant Singh; aged 40 years S/o Sh. Prem Singh R/o Sunal, P.O Ritti, Tehsil and District Udhampur.
28. Rakesh Kumar; aged 33 years S/o Sh. Om Parkash R/o Mongerli, P.O Jib, Tehsil and District Udhampur.



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29. Jagdish Sharma; aged 44 years S/o Sh. Mangat Ram R/o Thill, P.O Roun, Tehsil and District Udhampur.
30. Jia Lal; aged 42 years S/o Sh. Mangat Ram R/o Jaganoo, P.O Marore, Tehsil and District Udhampur.
31. Ashok Kumar; aged 42 years S/o Sh. Prem Sagar R/o Jaganoo, Tehsil and District Udhampur.
32. Sanjeev Singh; aged 38 years S/o Sh. Sansar Singh R/o Dhandal (Patli), Tehsil Ramnagar, District Udhampur.
33. Joginder Singh; aged 39 years S/o Sh. Kali Dass R/o Dhandal (Patli), Tehsil Ramnagar, District Udhampur.
34. Rakesh Singh; aged 37 years S/o Sh. Suram Singh R/o Garnai Natha, Tehsil and District Udhampur.
35. Sanjeev Kumar; aged 43 years S/o Sh. Radhay Shyam R/o C/o Pay Battery Udhampur, District Udhampur.
36. Mohinder Singh; aged 35 years S/o Sh. Punjab Singh R/o Dhandal, P.O Jaganoo, Tehsil Ramnagar District Udhampur.
37. Mohinder Kumar; aged 35 years S/o Sh. Dharam Chand R/o Seen Brahmana, Tehsil and District Udhampur.
38. Chander Mohan Sapolia; aged 47 years S/o Sh. Som Raj R/o Seen Brahmana, Tehsil and District Udhampur.
39. Shallow Ram; aged 48 years S/o Late Sh. Pars Ram R/o Ballal Ballian, P.O Khorian, Tehsil and District Udhampur.
40. Parshotam Kumar; aged 40 years S/o Sh. Krishan Gir R/o Seen Brahmana, Tehsil and District Udhampur.
41. Naryan Dutt; aged 45 years S/o Sh. Krishan Gir R/o Seen Brahmana, Tehsil and District Udhampur.
42. Kewal Kumar; aged 45 years S/o Sh. Rattan Lal R/o Seen Brahmana, Tehsil and District Udhampur.
43. Romesh Chander; aged 45 years S/o Late Sh. Chuni Gir R/o Seen Brahmana, Tehsil and District Udhampur.
44. Yog Raj; aged 46 years S/o Late Sh. Pars Ram R/o Khandui P.O Seen Brahmana, Tehsil & District Udhampur.



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45. Dharam Paul; aged 43 years S/o Sh. Lal Chand R/o Seen Brahmana, Tehsil and District Udhampur.
46. Sanjay Kumar; aged 42 years S/o Sh. Bansi Lal R/o Badali Rakh, Tehsil and District Udhampur.
47. Puran Chand; aged 49 years S/o Late Sh. Hem Raj R/o Dhanoo, P.O Chiryai, Tehsil and District Udhampur.
48. Amrit Lal; aged 47 years S/o Late Sh. Mast Ram R/o Seen Brahmana, Tehsil and District Udhampur.
49. Vakil Singh; aged 50 years S/o Sh. Anant Ram R/o BPO Chanunda, Tehsil Ramnagar, District Udhampur.
50. Sharda Devi; aged 50 years D/o Sh. Dev Raj R/o BPO Goldhi, Tehsil Ramnagar, District Udhampur.
51. Som Raj; aged 53 years S/o Sh. Ram Chand R/o Jakhar, Tehsil and District Udhampur.
52. Veena Kumari; aged 38 years W/o Sh. Mukhtyar Singh R/o Village Chulna, Tehsil Panchari, District Udhampur.
53. Balwan Singh; aged 45 years S/o Sh. Romal Singh R/o Bamnote, Tehsil Moungr, District Udhampur.
54. Rajinder Kumar; aged 41 years S/o Sh. Bansi Lal R/o Seen Brahmana, Tehsil and District Udhampur.
55. Sharavan Kumar; aged 40 years S/o Sh. Jagdish Raj R/o Seen Brahmana, Tehsil and District Udhampur.
56. Jai Pal Sharma; aged 51 years S/o Sh. Bishwa Nath R/o Village Sadhota, Tehsil Panchari, District Udhampur.
57. Yash Pal Singh; aged 46 years S/o Sh. Puran Singh R/o Galaiote, Tehsil Panchari, District Udhampur.
58. Isher Dass; aged 42 years S/o Sh. Chuni Lal R/o Chulna, Tehsil Panchari, District Udhampur.
59. Raj Singh; aged 37 years S/o Sh. Kali Dass R/o Village Sughlar, Tehsil Ramnagar, District Udhampur.

..Applicants  
(Mr. Nitin Bhasin, Advocate)

Versus



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1. Union Territory of Jammu and Kashmir through its Chief Secretary, J&K Govt, Civil Secretariat, Jammu/Srinagar Pin 180001.
2. Commissioner/Secretary to Govt., General Administration Department, Civil Secretariat, Jammu/Srinagar-180001.
3. Deputy Commissioner Udhampur (Chairman, District Level Class IV Appointment Committee)
4. Puneet Gupta S/o Sh. Girdhari Lal Gupta R/o Panjgarian, District Udhampur.
5. Nikhil Mahajan S/o Sh. Vinod Kumar Gupta R/o H. No. 25, Ward No.15, Shakti Nagar, Udhampur.
6. Pankaj Bhushan \$/o Sh. Agya Ram R/o Dhanu Charayi, District Udhampur.
7. Arun Sharma S/o Sh. Kailash Chander R/o VPO Pouni, Tehsi Pouni, District Reasi.
8. Pankaj Sharma S/o Sh. Narinder Kumar R/o Jaganoo, District Udhampur.
9. Manzoor Begum D/o Gh. Heider Shan R/o Gool, District Reasi.
10. Raman Kumar Gupta S/o Sh. Romesh Kumar Gupta R/o Jaganoo, District Udhampur.
11. Jeet Singh S/o Sh. Sunak Singh R/o Malhar, District Udhampur.
12. Sunita Gupta D/o Sh. Shiv Ditta R/o Battal Majalta, District Udhampur.
13. Ashok Kumar S/o Sh. Prabh Dayal R/o Seen Brahmana, District Udhampur.
14. Santosh Kumar S/o Sh. Om Parkash R/o Bandhole, Chapper Latti Ramnagar, District Udhampur.
15. Sajid Fehmid S/o Fehmid Akbar R/o Ward No. 1, Chenani District Udhampur.
16. Shabnam Khan D/o Ghulam Mohd Khan R/o P.O Kawa, District Udhampur.
17. Susheel Sharma S/o Sh. Shiv Ram Sharma R/o Jandrore Ramnagar, District Udhampur.
18. Sudesh Kumar S/o Sh. Shonku Ram R/o Johnu, District Udhampur.
19. Piar Singh S/o Sh. Sita Ram R/o Village Channa , Chesana, District Reasi.
20. Neeru Devi D/o Sh. Ved Parkash R/o Chabutra Bazar, Udhampur.
21. Rajnish Khajuria S/o Sh. Ram Prasad R/o Jaganoo, District Udhampur.
22. Vikas Gupta S/o Sh. Ram Murti R/o Jaganoo, District Udhampur.
23. Arun Sharma S/o Sh. Parshotam Sharma R/o Thanda Padder, District Udhampur.



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24. Sushil Singh S/o Sh. Munshi Ram R/o Vill. Birnoo P/o Chowki, District Udhampur.
25. Pawanish Sajgotra S/o Sh. Chaman Lal Sajgotra R/o H. No. 83, Ward No. 14, Salian Talab, Udhampur.
26. Surinder Singh S/o Sh. Hukam Singh R/o Lortha Mound Saral Rathian District Udhampur.
27. Neeru Sharma D/o Sh. Krishan Lal Sharma R/o Sharma Saw Mill, Shiv Nagar, Udhampur.
28. Jai Lal S/o Sh. Krishan Lal R/o Patha Chak Rakwan, District Udhampur.
29. Sunkashi D/o Sh. Madan Lal R/o Kasirah, District Udhampur.
30. Sumit Bhambri S/o Sh. Madan Mohan Bhambri R/o Near SBI Garhi, Rehmbal District Udhampur.
31. Nirvyा Badyal D/o Sh. Dev Raj Badyal R/o Mand West, P.O Tikri, District Udhampur.
32. Sat Paul Sharma S/o Sh. Bansi Lal R/o Upper Meer Panchari, District Udhampur.
33. Bhopinder Kumar Sharma S/o Sh. Hans Raj Sharma R/o Ward No.15, H.No.115, Dhar Road Udhampur.
34. Sunil Kumar S/o Sh. Raj Kumar R/o Manoon, Panthal District Reasi.
35. Kulvant Singh S/o Sh. Shanker Singh R/o Sunal Ritti, District Udhampur.
36. Pawan Kumar S/o Sh. Krishan Lal R/o Kannah Dalsar, Ramagar, District Udhampur.
37. Gopal Singh S/o Sh. Harbans Singh R/o Sunal Ritti, District Udhampur.
38. Kuldeep Kumar S/o Sh. Shanker Dass R/o P.O Kither, District Udhampur.
39. Neelam Kumari D/o Sh. Mela Ram Chopra R/o Chopra Shop Garhi, District Udhampur.
40. Anshuman Sharma S/o Sh. Parkash Sharma R/o Krimchi, District Udhampur.
41. Vijay Kumar Sharma S/o Mani Ram Sharma R/o Amroh Ramnagar District Udhampur.
42. Sagar Singh S/o Sh. Onkar Singh R/o Dhirti P.O Kakriyal Katra District Reasi.
43. Mohd Sadiq S/o Ghulam Rasool R/o Chari Swail, Near Rly Station, Udhampur.
44. Sahil Barti S/o Sh. P.N.Sharma R/o W. No.7, H. No. 40, Near Krishna Palace, Udhampur.
45. Chanchaleshwer Kumar S/o Sh. Om Parkash R/o Ward No.4 Ramnagar, District Udhampur.
46. Rajeshwar Chand S/o Sh. Trilochan Chand R/o VPO Garnai District Udhampur.
47. Ankit Sharma S/o Sh. Krishan Lal Sharma R/o Ward No.7 Chenani, District Udhampur.



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48. Jameela Akhter D/o Abdul Subhan R/o Shajroo, District Reasi.
49. Pawan Kumar Dogra S/o Sh. Chuni Lal Dogra R/o Gordi Sattani Dhar Road, Udhampur.
50. Altaf Hussain S/o Abdul Majid R/o Basantgarh, District Udhampur.
51. Vivek Sharma S/o Sh. Krishan Lal R/o Ghordi Nagrota District Udhampur.
52. Shiv Dev Singh S/o Sh. Karan Singh R/o Sundrani P.O Chirayi, District Udhampur.
53. Brinder Kumar S/o Sh. Madan Lal R/o Barmeen Ramnagar, District Udhampur.
54. Ishar Dass S/o Sh. Jagan Nath R/o Bali, , District Udhampur.
55. Rajinder Singh S/o Sh. Mohan Singh R/o Village Kathyalal Shiv Nagar, , District Udhampur.
56. Preeti Kumari D/o Sh. Uttam Singh R/o Kambal Danga P.O Sunari, District Udhampur.
57. Malik Adnan Bashir S/o Bashir Ahmed Malik R/o Subash Nagar, District Udhampur.
58. Pawan Kumar S/o Sh. Bodh Raj R/o Barmeen, District Udhampur.
59. Suresh Gupta S/o Sh. Bodh Raj Gupta R/o W. No.15, H. No. 142, Shakti Nagar, Udhampur.
60. Gopal Chand S/o Sh. Prem Chand R/o Meer, District Udhampur.
61. Romesh Chander S/o Sh. Thaker Dass R/o Basantgarh District Udhampur.
62. Sorubb Sharma S/o Krishan Lal R/o Jakhed, District Udhampur.
63. Parmodh Kumar S/o Munshi Ram R/o V.P.O Keya Ramnagar, District Udhampur.
64. Vijay Kumar S/o Sh. Mulkh Raj R/o Jagir Ghordi, Ramnagar, District Udhampur.
65. Rakesh Gupta S/o Sh. Hans Raj R/o Latti P.O Bandhole, District Udhampur.
66. Pankaj Kumar S/o Sh. Yash Pal R/o Village Chakal, District Udhampur.
67. Ajay Singh S/o Sh. Karnail Singh R/o Dhanwalt, District Udhampur.
68. Umesh Kumar S/o Sh. Bhagat Ram R/o Balota upperla Basantgarh, District Udhampur.
69. Romesh Kumar S/o Sh. Lehar Singh R/o Barmeen Ramnagar, District Udhampur.
70. Suraj Parkash S/o Shiv Ram R/o Surni P.O Chowki Ramnagar, District Udhampur.
71. Kewal Kumar S/o Sh. Suram Chand Sharma R/o Ghodikhas Ramnagar, District Udhampur.



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72. Mohd Tariq S/o Mohd Ibrahim R/o Latti, District Udhampur.
73. Sanjay Kumar S/o Sh. Gopi Nath R/o Sughlar P.O Kaldi Ramnagar, District Udhampur.
74. Robina Akhter D/o Mohd. Sharief R/o Baickek Khanned Basantgarh, District Udhampur.
75. Ijaz Ahmed S/o Mohd Abass Babzada R/o Khaned P.O Khaned, District Udhampur.
76. Santosh Kumari D/o Sh. Mohan Lal R/o Birnoo Chowki Jandrore, District Udhampur.
77. Sudesh Kumar S/o Sh. Gian Chand R/o Chiani Majalta, District Udhampur.
78. Jagdish Kumar S/o Sh. Shiv Ram R/o Jandrore Ramnagar, District Udhampur.
79. Vakil Chand S/o Sh. Mangat Ram R/o village Sui, District Udhampur.
80. Sudesh Kumar S/o Sh. Shunku Ram R/o W.No.10, H.No. 69, Devika, District Udhampur.
81. Anu Radha D/o Sh. Bansi Lal R/o Battal Ballian, District Udhampur.
82. Sudesh Kumar S/o Sh. Bishan Dass R/o Samroli, District Udhampur.
83. Sumbitra Devi D/o Sh. Munshi Ram R/o Basant Garh, District Udhampur.
84. Kiran Bala D/o Sh. Rattan Chand R/o Rasali Thakarai, , District Udhampur.
85. Phambi Ram S/o Sh. Nandu R/o Chapper P.O Bandole Latti, District Udhampur.
86. Raj Kumar S/o Sh. Shankar Chand R/o Kither P.O Chenani, District Udhampur.
87. Rashid Mohd S/o Mohd Shafi R/o Dadura P.O Panthal, District Reasi.
88. Neelam Devi D/o Sh. Duni Chand R/o Mantali, Bupp, Chenani, District Udhampur.
89. Bittu Ram S/o Sh. Khem Raj R/o Chapper Bandhole, District Udhampur.
90. Layaquit Ali S/o Sher Ali R/o Battal Ballian, District Udhampur.
91. Mool Raj S/o Sh. Prem Nath R/o Chapper Ramnagar, District Udhampur.
92. Rahul Saraf S/o sh. Jagdish Chander R/o Plot no.37, EWS Housing Colony, Udhampur.
93. Anjana Kumari D/o Sh. Mohan Lal R/o Bachhal Chenani, District Udhampur.
94. Yash Paul S/o Sh. Gian Chand R/o Garan Jagir P.O Dadooa Pouni, District Reasi.
95. Mohd Farooq S/o Allah Rakha R/o Bali Krimchi, District Udhampur.



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96. Sah Dev Singh Jamwal S/o Sh. Jaswant Singh Jamwal R/o W. No. 13, Opp HPO Udhampur.
97. Vijay Kumar S/o Sh. Krishan Lal R/o Sial Jattan Salmerhi, District Udhampur.
98. Sudesh Kumar S/o Mangat Ram R/o VPO Salmerhi, District Udhampur.
99. Kailash Devi D/o Sh. Krishan Chand R/o Dhandal Ramnagar, District Udhampur.
100. Arun Kumar \$/o Sh. Om Parkash Sharma R/o Village Dhanori, P.O Salmerhi, District Udhampur.
101. Sanju S/o Sh. Kakoo R/o Adarsh Colony, W.No.2, Udhampur.
102. Puran Singh S/o Sh. Thaker Dass R/o Panchoud Chenani, District Udhampur.
103. Sushil Kumar S/o Sh. Bodh Raj R/o Majalta, District Udhampur.
104. Madan Lal S/o Sh. Kartar Chand R/o Brarian Udhampur.
105. Manohar Lal S/o Sh. Ishwar Dass R/o Thanowa Tarmara, District Udhampur.
106. Sher Mohd S/o Roshan Din R/o Shakari P.O Kotli, District Reasi.
107. Surinder Kumar S/o Sh. Daya Ram R/o Talwara, District Reasi.
108. Jagdev Singh S/o Sh. Bodh Raj R/o Meer Panchari, District Udhampur.
109. Kuldeep Kumar S/o Sh. Ved Parkash R/o Dehari Ramnagar, District Udhampur.
110. Muzafer Hussain S/o Ab. Majid Khan R/o Dalwah, Gool, District Reasi.
111. Vikram Jeet Singh S/o Sh. Rajinder Singh R/o W.No.1, H.No.187, Subash Nagar Udhampur.
112. Ajaz Ahmed S/o Masood Hussain R/o Hartaryan P.O Sunari, District Udhampur.
113. Narinder Paul Sharma S/o Sh. Soba Ram R/o Bharnara Majalta, District Udhampur.
114. Ashok Kumar S/o Sh. Om Parkash R/o Loudhra P.O Khaned, District Udhampur.
115. Sanjeev Kumar S/o Sh. Onkar Chand R/o Gharian Khurd, District Udhampur.
116. Romesh Kumar S/o Sh. Kamlu Ram R/o Nagrota Panjgrain, District Udhampur.
117. Sammi Ullah Sheikh S/o Karim Ullah R/o W. No.5, Masjid Mohalla Ramnagar, District Udhampur.
118. Dhani Ram S/o Sh. Suram Chand R/o Village Mandolate Ritti, District Udhampur.
119. Sushma Devi D/o Sh. Bir Singh Chib R/o Kalimasta Gool, District Reasi.
120. Shub Kumar S/o Sh. Krishan Chand R/o Tikri, District Udhampur.



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121. Naresh Kumar Khajuria S/o Sh. Ram Ditta Khajuria R/o Barigarh Majalta, District Udhampur.
122. Gulsher Mohd S/o Sadar Mohd R/o Hartaryan, District Udhampur.
123. Mohd Yousaf S/o Makhna R/o Sarh Dhaka, District Reasi.
124. Yog Raj S/o Sh. Bodh Raj R/o Adarsh Colony, Udhampur.
125. Dalip Singh S/o Sh. Bansi Lal R/o Battal Ballian, Near Trikuta Flour Mills Udhampur.
126. Anita Devi D/o Sh. Gogi R/o Chalwal P.O Aghar Jitto, District Reasi.
127. Tejawab Ahmed S/o Vazir Mohd R/o Chak Rakwalan, District Udhampur.
128. Sakir Ahmed S/o Bashir Ahmed R/o Village Gangera P.O Udhampur.
129. Sham Lal S/o Sh. Shanker Dass R/o Mani Sermanjala, District Udhampur.
130. Tarseem Singh S/o Sh. Faquir Singh R/o Dhandal Ramnagar, District Udhampur.
131. Romesh Chander S/o Sh. Thakar Dass R/o Badhole Ramnagar, District Udhampur.
132. Sham Lal S/o Sh. Makholi Ram R/o VPO Chowki Jandrore Ramnagar, District Udhampur.
133. Isher Dass S/o Sh. Shiv Dass R/o Chulna Panchari, District Udhampur.
134. Gulzar Ahmed Mir S/o Abdul Aziz Meer R/o Parthmulla Gool, District Reasi.
135. Vijay Kumar S/o Sh. Mansa Ram R/o Sughlar P.O Kaldi, District Udhampur.
136. Maqsooda Begum D/o Ghulam Nabi R/o Latti Marothi, District Udhampur.
137. Subash Chander S/o Sh. Prem Sagar R/o Panchoud, District Udhampur.
138. Bal Krishan S/o Sh. Hans Raj R/o Jagir Ghordi, Ramnaar, District Udhampur.
139. Doult Ram S/o Sh. Ram Rattan R/o Kanah P.O Dalsar Ramnagar, District Udhampur.
140. Romesh Chander S/o Sh. Kunj Lal R/o Chulna Panchari, District Udhampur.
141. Rattan Lal S/o Sh. Shankar Dass R/o Meer Panchari, District Udhampur.
142. Janak Singh S/o Sh. Suram Chand R/o Meer Panchari, District Udhampur.
143. Javed Iqbal S/o Mohd Mukhtyar R/o Khaned Basantgarh, District Udhampur.
144. Sunil Kumar S/o Sh. Hans Raj R/o Nill Lansi, District Udhampur.
145. Basant Ram S/o Sh. Khazana R/o Meer Panchari, District Udhampur.



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146. Charan Dass S/o Sh. Sadhu Ram R/o Moungerli, District Udhampur.
147. Subash Chander S/o Sh. Shonka Ram R/o W. No.2 Bhabber, Reasi.
148. Naresh Kumar S/o Sh. Mast Ram R/o Mansar Lake, Majalta, District Udhampur.
149. Kanta Devi D/o Sh. Isher Dass R/o VPO Badhole, Tehsil Ramnagar, District Udhampur.
150. Kamlesh Devi D/o Sh. Sagar Chand R/o Blotta Upperla, District Udhampur.
151. Gayatri Devi D/o Sh. Sharu Ram R/o Panchoud P.O Dudu, District Udhampur.
152. Nek Ram S/o Sh. Chandu R/o Kud, Tehsil Chenani, District Udhampur.
153. Taraq Ahmed S/o Fateh Mohd R/o Dachan Gool, District Reasi.
154. Shamas Din S/o Zaqoob R/o Jakheni, District Udhampur.
155. Kewal Kumar S/o Sh. Dhani Ram R/o Rasligadheran, District Udhampur.

...Respondents  
(Mr. Rajesh Thapa, Deputy Advocate General)

## **O R D E R (ORAL)**

**Mr. Justice L. Narasimha Reddy:**

**M.A. No.1397/2020**

M.A. seeking joining together in a single petition is allowed.

**O.A. No.871/2020**

The selection process was initiated for appointment to Class IV category of posts, namely, Orderly, Peon and Chowkidar, in the District of Udhampur, way back in the year 2006 by issuing a notification. When the selections were made, enormous litigation ensued in the Hon'ble High Court of

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The logo of the Central Administrative Tribunal (CAT) is circular. It features a blue Ashoka Chakra in the center, surrounded by a ring of 24 semi-circular segments. The outer border of the logo contains the text "Central Administrative Tribunal" in English and "संघाधिकार न्यायालय" in Hindi. Below the Ashoka Chakra, there is a small emblem of a scale and a sword, with the motto "सत्यमेव जयते" written in Devanagari script.

Jammu & Kashmir at Jammu. Through order dated 14.12.2015 in SWP No.2015/2013, the Hon'ble High Court issued a set of directions to be followed for making selections afresh. It was directed that the consideration shall be confined to the candidates, who applied in response to the advertisement issued in the year 2006. Complying with the same, the Selection Committee was constituted and it was required to keep in view, certain parameters while conducting the interview and selecting the candidates. The matter has also gone to the Hon'ble Supreme Court and vide order dated 03.02.2020, almost similar set of directions were issued. Ultimately, the selection was finalized and the list of selected candidates was notified, through order dated 28.07.2020. This O.A. is filed challenging the appointment of 152 candidates, who are arrayed as respondent Nos. 4 to 155.

2. The applicants contend that the Committee did not conduct the selection in accordance with the directions issued by the Hon'ble Supreme Court. It is stated that some candidates, who did not apply in the year 2006, were considered and that while awarding 80 points for educational qualifications, the *pro rata* basis was adopted, instead of awarding full marks to the candidates, whoever has cleared the concerned examination. Certain other contentions are also urged.

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3. The respondents filed a reply opposing the O.A. It is stated that the selection was made strictly in accordance with the terms of the advertisement and the directions issued by the Hon'ble Supreme Court and Hon'ble High Court. It is also stated that the contempt case filed before the Hon'ble High Court was also rejected on 02.12.2020.

4. Today, we heard Mr. Nitin Bhasin, learned counsel for applicants and Mr. Rajesh Thapa, learned Deputy Advocate General, through video conferencing.

5. The process for appointment to the post of Class IV category was commenced one and a half decades ago. Even for a highly coveted post, one cannot expect a litigation of this magnitude. The Hon'ble High Court passed order dated 14.12.2015 issuing the following directions:

“1) The Deputy Commissioner Udhampur shall convene the meeting of the Recruitment Rules constituted vide Govt. order No.43 of GAD of 2006 dated 09-01-2006 for fixing the schedules for conducting the interview of all eligible candidates who have applied in response to the advertisement notice No.01 of 2006 dated 20-03-2006 for 165 Class IV posts as were available in various departments as referred to in the advertisement notice.

2) A notice shall be issued so as to inform all such candidates who had applied to bring their documents (qualification certificates, permanent residence certificates plus any other document required) on the date of interview.

3) A responsible committee of three officer / officials shall be constituted who shall scrutinize the documents of the eligible candidates who in response to the notice will

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choose to appear for interview on the dates as shall be fixed for their interview before the District Level Recruitment Committee.

4) The dates for conduct of interview shall be scheduled in a manner so as to conclude the process within a period of three months from the date of commencement of interview strictly in accordance with the terms and conditions of the Advertisement Notice No.01 of 2006 dated 20-03-2006.

5) Notification No. 01 of 2013 dated: 09-08-2013 as issued by Deputy Commissioner, Udhampur which is impugned in these petitions to the extent it shall be inconsistent or in contravention of the terms and conditions of the advertisement notice No.01 of 2006 dated: 20-03-2006 shall be ignored.”

6. Almost similar direction was issued by the Hon’ble Supreme Court. It is thereafter, that the selection process was conducted, and the impugned order was passed. Once the Hon’ble High Court and Hon’ble Supreme Court dealt with the matter, there is no area left for any other agency, including this Tribunal, to step in and to verify the issue. In case there is any deviation of the order passed by the Hon’ble Supreme Court or the Hon’ble High Court, the remedy is to approach those two Courts. It is brought to our notice that the contempt case filed alleging the violation of the order dated 14.12.2015 was rejected by the Hon’ble High Court as recently as 02.12.2020. Though, an attempt is made by Mr. Nitin Bhasin, learned counsel for applicants to invite our attention on certain aspects of selection, we do not propose to deal with the same.

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7. The question as to whether the educational qualifications ought to have been awarded 80 points flat or proportionate, or whether the eligibility of the candidates ought to have been verified with other touchstone, cannot be examined by us for the first time in this round of litigation.

8. We do not find any merit in this O.A. It is accordingly dismissed.

There shall be no order as to costs.

**( Pradeep Kumar )**  
**Member (A)**

**( Justice L. Narasimha Reddy )**  
**Chairman**

**January 20, 2021**

/sunil/dsn/sd/shakhi